

F.No. 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :19/8/2011

ORDER No. 171 OF 2011

The Hon'ble Vice-President has been pleased to partially modify the sitting notified vide **Order No. 149 of 2011 for CESTAT, Delhi** to the extent indicated below:-

From 23.8.2011 to 26.8.2011 Hon'ble Shri D.N. Panda, Member (Judicial) will also hear Single Member matters.

By Order


(S. Chandran)
Registrar

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Registrar